

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 532/2016

IN THE MATTER OF:

M/s Variscon Engineering Services Pvt. Ltd .... APPLICANT / PETITIONER  
Vs  
M/s Pier-One Construction Pvt. Ltd. .... RESPONDENT

SECTION:

Under Section 433(e), 434

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)


DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)


For the APPLICANT / PETITIONER :- Mr. Kailash Chandra, Advocate

For the RESPONDENT :-

**ORDER**

Learned Counsel for the petitioner is present and represents that in compliance with the order dated 19.07.2017 compliance affidavit has been filed. In the circumstances place the matter before the Hon'ble Principal Bench on 18<sup>th</sup> September 2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)